

PUNJAB VIDHAN SABHA

BULLETIN NO. 4

Friday, the 1<sup>st</sup> April, 2022

(From 10:00 A.M. to 1:23 P.M.)

1. Oath or Affirmation by the Members

Two Hon'ble Members, who had not taken oath earlier were sworn in one by one.

2. Obituary Reference

The Hon'ble Speaker made reference to the passing away of Sardar Ajit Singh Shant, Ex-M.L.A. and paid rich tribute to him. The Hon'ble Speaker informed the House that condolence message would be sent to the bereaved family.

The House stood in silence for two minutes as a mark of respect in the memory of the departed soul.

3. Adjournment of the House for a short-while

After paying tribute, the Hon'ble Speaker adjourned the House for half an hour till 10.38 A.M. as a mark of respect to the departed soul.

4. Motion Regarding Suspension of Certain Rules of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly)

The following motion moved by the Chief Minister, Shri Bhagwant Mann was put to the vote of the House and carried-

"This House resolves that the Special Sitting of current First Session of the 16<sup>th</sup> Punjab Vidhan Sabha (Punjab Legislative Assembly) being in the nature of Special Sitting to transact certain urgent and important Government Business, only Government Business be transacted during this Sitting and no other business whatsoever including Questions, Calling Attention Notices and any other business to be initiated by a Private Member be brought before or transacted in the House during the Sitting and all relevant rules on the subject in the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) do hereby stand suspended to that extent."

Sardar Pargat Singh Powar, Indian National Congress, while taking part in the discussion on the motion, spoke for 01 minute.

  
21/4/22  
Super Member  
Punjab Vidhan Sabha  
Chandigarh

5. **Motion under Rule 16**

The following motion moved by Shri Bhagwant Mann, Chief Minister was put to the vote of the House and carried:

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die."

Sardar Tripat Rajinder Singh Bajwa, Indian National Congress, while taking part in the discussion on the motion, spoke for 01 minute.

6. **Official Resolution**

Shri Bhagwant Mann, Chief Minister moved the following resolution for the vote of the House and was carried unanimously.

"That Punjab was reorganized through the Punjab Reorganization Act, 1966, wherein, the State of Punjab was reorganized into State of Haryana, Union Territory of Chandigarh and some parts of Punjab were given to the then Union Territory of Himachal Pradesh. Since then a balance was maintained in the Administration of common assets like Bhakra Beas Management Board, by way of giving Management positions in some proportion to the nominees of State of Punjab and State of Haryana. Through many of its recent actions the Central Government has been trying to upset this balance. Most recently the Central Government has advertised the posts of members of Bhakra Beas Management Board to officers of all States and the Central Government, whereas these posts were traditionally filled up by the officers from Punjab and Haryana. Similarly, Chandigarh Administration has always been managed by the officers of Punjab and Haryana in the ratio of 60:40. However, recently the Central Government has posted outside officers to Chandigarh and has introduced Central Civil Service Rules for the employees of Chandigarh Administration, which goes completely against the understanding in the past.

Chandigarh city was created as the Capital of Punjab. In all past precedents, whenever, a state has been divided, the capital remains with the parent State. Punjab therefore, has been laying its claim for complete transfer of Chandigarh to Punjab.

In the past, this House has passed a number of resolutions urging the Central Government to transfer Chandigarh to Punjab. For maintaining harmony and taking the sentiments of people into account, this House once again recommends to the State Government to raise the matter with the Central Government to immediately transfer Chandigarh to Punjab. This House also recommends to the State Government to request the Central Government to immediately honor the principles of federalism enshrined in our Constitution and not to take any steps which may disturb the balance in the administration of Chandigarh and that of other common assets like B.B.M.B.."

  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh



The following Members took part in the discussion on the Resolution and spoke for the time as mentioned against their names:

1. Sardar Harpal Singh Cheema, Finance Minister	08 minutes
2. Sardar Partap Singh Bajwa, Indian National Congress	09 minutes
3. Shri Budh Ram, Aam Aadmi Party	16 minutes
4. Sardar Manpreet Singh Ayali, Shiromani Akali Dal	08 minutes
5. Professor Baljinder Kaur, Aam Aadmi Party	12 minutes
6. Sardar Tripat Rajinder Singh Bajwa, Indian National Congress	05 minutes
7. Shri Aman Arora, Aam Aadmi Party	18 minutes
8. Sardar Sukhpal Singh Khaira, Indian National Congress	12 minutes
9. Sardar Jai Krishan Singh, Aam Aadmi Party	13 minutes
10. Doctor Jiwanjot Kaur, Aam Aadmi Party	03 minutes
11. Shri Ashwani Sharma, Bharatiya Janata Party	04 minutes
12. Sardar Pargat Singh Powar, Indian National Congress	10 minutes
13. Doctor Nachhatar Pal, Bahujan Samaj Party	01 minute
14. Rana Inder Partap Singh, Independent	01 minute
15. Shri Sandeep Jakhar, Indian National Congress	04 minutes

Shri Bhagwant Mann, Chief Minister, by way of reply, on discussion, spoke for 23 minutes.

7. **Welcome Announcement by the Hon'ble Speaker**

The Hon'ble Speaker informed the House regarding the presence of Shrimati Devi Sharma, the Hon'ble Speaker, City Council of Winnipeg, Canada and her family in the House and welcomed them on behalf of the entire House.

8. **Walk-out**

The Members of the Bharatiya Janata Party present in the House staged a walk-out from the House as a mark of protest for not being allowed time for discussion on Resolution.

9. **Naming of Members**

The Hon'ble Speaker named Rana Inder Partap Singh, an Independent member for continuously disrupting the proceedings of the House despite repeated appeals by the Chair and ordered the Marshal to expel him from the House at which the Marshal moved him out of the House, whereby he remained suspended till the remaining period of today's sitting.

The House then adjourned sine-die.